

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5130
ANSWERED ON:10.12.2010
ACQUISITION OF LAND BY DDA NO.
Hussain Shri Syed Shahnawaz

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the locations/plot of land acquired by the Delhi Development Authority (DDA) after 1998 for maintaining greenery in all the districts in Delhi after completing all the formalities and setting all the objections received under Section 6 of the Right to Information Act;
- (b) the amount allocated after 1998 and the amount spent by DDA on maintenance and the details of the specific areas where this amount has been spent, year-wise;
- (c) the present status of the said land;
- (d) whether the said land has been partially or fully encroached upon by land mafia; and
- (e) if so, the facts thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) to (e): The information is being collected and will be laid on the Table of the Sabha.